

IN THE HIGH COURT OF ORISSA,
CUTTACK

Realisation of Court Fees received towards
NOT READY Certified Copy Applications

Date : 06.06.2026

SL. No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	K. K. NATH	41343/2026	06.06.2026	RSA/27/2008	7	28.00, 28*3.00 SENT TO XEROX	U	
2	KARMA DAS	41345/2026	06.06.2026	WP (C) /14626/2026	7	3.00, 3*3.00 download copy	U	
3	A. B. MALLICK	41346/2026	06.06.2026	WP (C) /17663/2026	7		U	
4	A. B. MALLICK	41347/2026	06.06.2026	WP (C) /17664/2026	7		U	
5	A. B. MALLICK	41349/2026	06.06.2026	WP (C) /17667/2026	7		U	
6	A. B. MALLICK	41350/2026	06.06.2026	WP (C) /17684/2026	7		U	
7	A. B. MALLICK	41351/2026	06.06.2026	WP (C) /17703/2026	7		U	
8	A. B. MALLICK	41354/2026	06.06.2026	WP (C) /17653/2026	7		U	
9	A. B. MALLICK	41355/2026	06.06.2026	WP (C) /17656/2026	7		U	
10	A. B. MALLICK	41356/2026	06.06.2026	WP (C) /17659/2026	7		U	
11	A. B. MALLICK	41357/2026	06.06.2026	WP (C) /17660/2026	7		U	
12	A. B. MALLICK	41358/2026	06.06.2026	WP (C) /17662/2026	7		U	
13	D. BISWAL	41359/2026	06.06.2026	FAO/372/2026	7		U	
14	D. BISWAL	41360/2026	06.06.2026	FAO/258/2026	7		U	
				Total	98			

N I C (Software Team)